

हैं जिसको रोकने का कोई भी वहाँ की सरकार के पास अधिकार नहीं है। तो मैं मंत्री महोदय से जानना चाहता हूँ कि अभी तक जो रिफ्यूजी बांगला देश से त्रिपुरा स्टेट में आया करते हैं उसको रोकने का सरकार के पास, सेन्ट्रल गवर्नमेंट के पास कौन सा कानून है या अधिकार है जो अभी भी रिफ्यूजीज का आना बन्द नहीं हो रहा है, और जो आते हैं त्रिपुरा में ही रह जाते हैं। इस सम्बन्ध में सरकार का क्या कहना है ?

श्री मंत्री (श्री चरण सिंह) : अध्यक्ष महोदय, बांगला देश से कुछ लोग असम में भी, त्रिपुरा में भी और वैस्ट बंगाल में भी आ रहे हैं, लेकिन बहुत कम तादाद में वह एक आम समस्या है जो त्रिपुरा तक ही सीमित नहीं है। उस पर सरकार विचार कर रही है कि क्या किया जाय।

श्री सीतलजी भाई डानोर : माननीय अध्यक्ष जी, जो बांगला देश से शरणार्थी त्रिपुरा में आये हैं वह आदिवासियों का शोषण करते हैं। तो इसके बारे में सरकार क्या करने जा रही है ?

श्री धनिक लाल मंडल : बंगला देश से शरणार्थी त्रिपुरा में आये हैं। 1947 से ही वहाँ पर लोगों का आना जारी है। 1947 से 1958 के बीच लगभग 69,000 परिवार आये और 1964 से 1971 के बीच लगभग 6 हजार परिवार आये। यह कुल मिलाकर 75751 परिवार बनते हैं। 25 मार्च, 1971 जिस दिन बंगला देश बना, उसके बाद जो लोग आये, वह सब लौट गये हैं। उमलिये 1947 से 1971 के बीच जो परिवार आये, और धीरे-धीरे आते रहे, वहाँ बसते रहे उसमें उनकी इकनामी पर प्रभाव पड़ा है, जैसा कि मन्त्रीय सदस्य कहते हैं। सब बातों को ध्यान में रखकर केन्द्रीय सरकार वहाँ की सरकार को मदद देती है जिससे उन पर जो बोझ पड़ा है, वह कम किया जा सके।

Implementation of Recommendations of R. C. Dutt Committee

*783. **SHRI SAUGATA ROY:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the previous Government appointed R. C. Dutt Committee to find out the problem of Bengal Film Industry;

(b) what are the recommendations;

(c) whether the previous Government implemented those recommendations; and

(d) if not, whether the present Government desire to implement those recommendations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (d). Yes, Sir. A statement is laid on the Table of the House.

Statement

The R. C. Dutt Committee on problems of film industry in West Bengal made the following recommendations:

1. To meet the shortage of cinema houses in West Bengal and to facilitate the exhibition of films produced in the State as part of an all-India effort in this direction, a comprehensive public sector Corporation should be set up with adequate capital, and entrusted with the work of import and distribution of imported films and with the construction of cinema houses either directly or in collaboration with private parties. Such a Corporation should depend not only on its capital resources but on the profits that is generated for financing the construction of cinema houses.

2. A scheme for setting up a colour film laboratory in the joint sector in collaboration with other parties in the film industry of West Bengal interested in this matter should be

considered on the basis of a feasibility report prepared by a competent professional body.

3. A proposal for amalgamation of the existing concerns owing black and white processing laboratories and the studios in Calcutta and the formation of a joint sector company for the modernisation, proper maintenance and management of these facilities should be considered also on the basis of a detailed project report prepared by a competent professional body.

4. Production of documentaries and news reels by the Films Division should decentralise and a branch office of this Division should be set up for this purpose in Calcutta. Similarly, the work of production of films for TV should also be decentralised and necessary facilities for this purpose developed in Calcutta.

As suggested by the Committee, a multi-functional corporation namely, the National Film Development Corporation, for planning promoting and organising an integrated film industry; import-export of films, distribution/exhibition of films, construction and maintenance of film theatres etc. has been set up by the Central Government. This Corporation however, did not grow as envisaged. But Film Finance Corporation and Indian Motion Pictures Export Corporation have been energetically performing the role envisaged for this Corporation. The Government of West Bengal have also set up a Film Development Board for developing film industry in West Bengal. The Government of West Bengal is also reported to have initiated steps towards setting up a colour film laboratory in Calcutta. The Films Division has put up a production centre in Calcutta for production of films through individual producers from the eastern region. The Films Division is also helping the processing laboratories in Calcutta by getting a part of its processing work done through them.

Thus, the recommendations made by the Committee have been already largely implemented.

SHRI SAUGATA ROY: I have gone very carefully through the statement which the Minister laid on the Table of the House. I am surprised to find that it is very delightfully vague.

Sir, my question was very specific, as to whether the previous Government had implemented the recommendations of the R. C. Dutt Committee on the Bengal Film industry and also whether the present Government desire to implement those recommendations. The Minister only makes a vague statement. He says: "These recommendations made by the Committee have been already largely implemented" without saying how many of them were implemented during the previous government's time and how many have been implemented during the tenure of the present government. The fact remains that in spite of the Minister's claim, the Bengali film industry which has produced giants like Satyajit Ray and Mrinal Sen, continues to languish and the number of Bengali films goes down every year.

The main recommendation of the R. C. Dutt Committee was with regard to distribution channels that the distribution as long as it is in the hands of a few exhibitors and distributors, the good films will not flourish. So it recommended that this distribution should be taken over in the public sector. And the Minister's statement says, the National Film Development Corporation, a multi-functional Corporation, has been set up. This Corporation, however, did not grow as envisaged.

**WELCOME TO HIS EXCELLENCY
MR. HAFEZ AL-ASSAD PRESIDENT
OF THE SYRIAN ARAB REPUBLIC**

MR. SPEAKER: Hon'ble Members, I have to make an important announcement.